

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **09.12.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 442/2024 For Stay IA No. 1212/2024	Renuka Devi Rangaswamy RP of Regen Powertech Private Limited (RPPL) & Regen Infrastructure & Services Private Limited (RISPL), Vs State Bank of India Stressed Asset Management Branch	Mr. Mayan H Jain	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	9805118/01364/2023	Ms. Kajol Rathod Vs Gopalsamy Ganesh Babu, RP of Milan Textile Enterprises Pvt. Ltd.		
3.	9805111/01330/2023	Pankaj Srivastava Liquidator Vs United Indsia Insurance Company Ltd. & Anr.		
4.	9805130/01429/2023	Mr. Jai Prakash Chharia Vs Maha Gayatri Hospitality Private Limited & Ors.		
5.	9805130/01544/2023	The Deputy Commissioner of CT & GST CT & GST Circle Vs Mr. Udayraj Patwardhan & Anr.		

6.	9805130/01536/2023	Amit Sharma & Anr. Vs Southern Power Distribution Company of Telangana Ltd. & Ors.		
7.	9805130/01588/2023	Pathapati Krishna Murthy Vs Glochem Industries Pvt. Ltd. & Anr.		
8.	9805118/01047/2023	Shobhana Rathod Legal Heir and Wife of RR Rathod Vs Mr. Gopalsamy Ganesh Babu RP of Milan Textile Enterprises Private Limited		
9.	9805118/01045/2023	Shobhana Rathod Representing RR Rathod HUF Vs Mr. Gopalsamy Ganesh Babu Resolution Professional of Milan Textile Enterprises Private Limited		
10.	9805118/01049/2023	Nita Bharat Rambhia Vs Mr. Gopalsamy Ganesh Babu Resolution Professional of Milan Textile Enterprises Private Limited		
11.	9805118/01051/2023	Divya Jain Rambhia Vs Gopalsamy Ganesh Babu, RP of Milan Textile Enterprises Private Ltd.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1182/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 To Vacate Stay IA No. 1084/2024	Ravi Raman Vs RR Info Park Pvt Ltd & Anr.	Mr. Kumar Anurag Singh	Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2

13.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana
14.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkattram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
15.	Contempt Case (AT) No. 2/2022	Shri Venkat Sudhakar Saththur Vs Dictasol (India) Pvt. Ltd. & 10 Ors.	Mr. S Ram Babu	Mr.P Elayaraj Kumar- R2
16.	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. WITH	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. AK Mylsamy R2 Mr. G Sridhar- R5
17.	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. AK Mylsamy R4
18.	Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 For Exemption IA No.69/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr.Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa - R12
19.	IA No. 80/2021 (For Additional docs.) in TA (AT) No.294/2021 (CA (AT) No. 07/2021 For Stay IA No. 77/2021 For Exemption IA No. 78 & 79/2021)	Samruddhi Investors Services Pvt. Ltd. Vs 3A Capital Services Ltd. WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Suryanarayana R2- R5
20.	IA No. 2818/2020 (For Interim Relief) & IA No. 2819/2020 (For Condone Delay) in TA (AT) No.123/2021 (CA (AT) No. 224/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & 11 Ors. WITH	Mr. Akash Singh	Mr. Suryanarayana R1-R4

21.	IA No. 2820/2020 (For Interim Relief) in IA No. 2821/2020 (For Condone Delay) in TA (AT) No.124/2021 (CA (AT) No.225/2020) For Urgent Hearing IA No. 871/2023	3A Capital Services Limited Vs Sanghi Spinners India Limited & 10 Ors	Mr. Akash Singh	Mr. Suryanarayana R1-R4
22.	IA No.821/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. S Vibu Nandhan	Mr. Sanjay Kishore- R1 Mr. VVSN Raju- R2
23.	IA No.820/2023 (To implead) in Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No.750/2023	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr.	Mr. S Vibu Nandhan	Mr. Sanjay Kishore- R1 Mr. VVSN Raju- R2
24.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	C Ganapathy Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
25.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	N Krishnan Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11
26.	IA No. 235/2023 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	D Ramjee Vs KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	Mr. Sandeep Kumar Ambalavanan- R9 R11

27.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors WITH	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh R5
28.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr.T Ravichandran
29.	IA No. 1157/2024 (For Additional docs.) in TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
30.	Comp App (AT) (CH) (Ins) No.245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra R1 Ms. Puja Patwari R3
31.	IA No. 1206/2024 (For Amendment) in Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 For Clarification IA No. 1170/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
32.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3

33.	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1
34.	IA No. 917/2024 (For Direction) in Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia-R1- R3 R5 R7
35.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Naren Sheth, Liquidator of Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
36.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erst Managing Director, Super Agri Seeds Pvt. Ltd. Vs Kiran Gubba, Director, Gubba Cold Storage Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
37.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
38.	Comp App (AT) (CH) (Ins) No. 10/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner- II, EPFO Vs Panyam Cements and Mineral Industries Ltd. & 3 Ors.	Dr. S Vidya	Mr. R Sivaraman- R1 R3 R4
39.	Comp App (AT) (CH) No. 69/2023 For Stay IA No. 897/2023	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 10 Ors	Mr. Y Suryanarayana	Mr. Sriram Venkatavaradan R2 Mr. Yogesh Jagia R3 Mr. Sharad Sanghi R10 & R11

40.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar- R1- R5
41.	Comp App (AT) (CH) (Ins) No. 256/2023 For Exemption IA No. 811 & 812/2023 For Stay IA No. 813/2023	Pramod Paranthaman, Suspended Director of Sri Paranthaman Textiles Pvt. Ltd. Vs Ram Raghav Spintex Pvt Ltd. & Anr	Mr. K Jagannathan	Mr. Alladi Rahul- R1
42.	Comp App (AT) (CH) (Ins) No. 215/2024 For Stay IA No. 575/2024 For Additional docs. IA No. 759/2024	Syama Shinu Vs The South Indian Bank Ltd. & Anr.	Mr. Veerabathran Prasanth M	Mr. Akhil Suresh- R2
43.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd.	Mr. Sushil Kumar	Mr. Anant Merathia
44.	Comp App (AT) (CH) No. 17/2024 For Stay IA No. 293/2024	Madras Race Club Rep by its Secretary Vs R.D. Ramasamy & Anr.	Ms. Preeti Mohan	Mr. D Sreenivasan R1 Mr. NR Rajagopalan R2
45.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors.	Ms. S Manjula Devi	M/s. R Vidhya ShankarR1-R7
46.	Comp App (AT) (CH) No. 65/2024 For Directions IA No. 973/2024	Amit Sanghi & 2 Ors. Vs Sanghi Textiles Pvt. Ltd. & 11 Ors.	Mr. Y Suryanarayana	Mr. Yogesh Jagia- R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	TA (AT) No. 76/2021 (CA (AT) No. 122/2018)	S.K. Bigstar Foods Limited & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
48.	TA (AT) 77/2021 (CA (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9

49.	TA (AT) No. 78/2021 (CA (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah-R1 Mr. Sandeep Kumar Ambalavanan-R2 R3-R5-R10
50.	TA (AT)No. 80/2021 (CA (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Limited & 22 Ors.	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah-R1 Mr. Sandeep Kumar Ambalavanan-R2 R3-R5-R10
51.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
52.	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt. Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
53.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt. Ltd. WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
54.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt. Ltd.	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
55.	Comp App (AT) (CH) (Ins) No. 226/2022 For Exemption IA No. 484/2022	Sunder Steel Industries Vs Sri Gopikrishna Infrastructure Pvt. Ltd.	Mr. Kumarpal R. Chopra	Mr. Alluri Krishnam Raju
56.	Comp App (AT) (CH) (Ins) No.280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
57.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in